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SLP(Crl.)No. 3305 OF 2001

ITEM No.38

Court No. 9

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3305/2001

(From the judgement and order dated 20/06/2001 in CRLR 301/2000
of The HIGH COURT OF PATNA)

JAGANNATH CHOUDHARY & ORS.

Petitioner (s)

VERSUS

RAMAYAN SINGH & ANR.

Respondent (s)

(With Appln(s). for stay)
(With Office Report)

Date : 04/03/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr.S.B. Sanyal, Sr.Adv.
Mr. Ranjan Mukherjee,Adv.
Ms. Manita Verma, Adv.

For Respondent (s) Mr. Braj Kishore Mishra,Adv.
Ms. Aparna Jha, Adv.

Mr. B.B. Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

Leave is given to file rejoinder affidavit
within a period of one week. Let this matter appear
one week hence.

.SP1

(K.K. Chawla)
Court Master

(D.D. Jindal)
Assistant Registrar